

medical research and preparation of Polio vaccine. Figures for later months are being collected and will be laid on the Table of the Lok Sabha.

**Export of Manganese Ore**

\*281. { Shri Raghunath Singh:  
 { Shri Heda:  
 { Shri Damani:  
 { Dr. Ram Subhag Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware that transport problem has taken an acute turn for the exporters of manganese ore;

(b) whether it is a fact that the Madhya Pradesh Mineral Industry Association has demanded 'Guarantee Transport' for all the quota of 4,80,000 tons of manganese ore registered for export in the names of private exporters; and

(c) if so, the action taken or proposed to be taken in the matter?

**The Minister of Commerce (Shri Kanungo):** (a) No, Sir. In fact in some sectors, there has been some improvement.

(b) and (c). A representation to this effect has been received. Government are in no position to give any such guarantee.

**Refugees with False Migration Certificates**

368. **Shri Dasaratha Deb:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether refugees with false migration certificates are still entering Tripura;

(b) if so, their number since January, 1957; and

(c) what benefit are they getting from the Relief and Rehabilitation Department of Tripura?

**The Parliamentary Secretary to the Minister of Rehabilitation and Minority Affairs (Shri P. S. Naskar):** (a) No.

(b) and (c). Do not arise.

**Ashoka Hotel**

369. **Shri Sugandhi:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government are aware that many cracks in the reinforced concrete cement roof slab of the Ashoka Hotel were noted and then remedied later on;

(b) whether Government are also aware that many vertical cracks appear on the walls of the flats of the 7th and the 8th storey;

(c) the specifications prescribed for laying the roof slab and for plastering the side walls;

(d) the names of the contractors who were given contract;

(e) the reasons for these cracks;

(f) how Government are remedying these defects to create confidence among the tourists who intend to stay there; and

(g) whether Government have taken any suitable action for these lapses against the persons concerned?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) There are no cracks on the reinforced cement concrete roof slab of the Ashoka Hotel. Presumably the hair cracks on the crazy mosaic flooring on the terrace have been misconstrued as cracks on the reinforced cement concrete slab. Crazy mosaic flooring usually develops hair cracks due to exposure to the severity of the climate but these do not cause any structural weakness to the reinforced cement concrete roof slab.

(b) There are no vertical cracks in the walls of the flats of the 7th and 8th storeys. There are, however, two

expansion joints provided, as per design, in the building which extend from the foundation to the full height of the building.

Hair cracks usually develop due to temperature variations during the year on the filler walls by the side of expansion joint but these hair cracks do not impair the strength of the structure which is reinforced cement concrete framed structure.

(c) The roof slabs are reinforced cement concrete 1:2:4 (1 cement : 2 Badarpur sand : 4 aggregate) of designed thickness and with designed reinforcement. The side walls inside the building are plastered with cement plaster 1:3 (1 cement : 3 Badarpur sand)  $\frac{3}{4}$ " thickness with a finishing coat of Neru Plaster. The external walls are of  $\frac{3}{4}$ " thick textured sand faced plaster in two coats—base coat 1:3 (1 cement : 3 Badarpur sand) and top coat 1:2 (1 cement : 2 Badarpur sand) finished to give a textured raised grain effect.

(d) The contract for the work was given to:—

(1) M/s. Tirath Ram for general building work and

(2) M/s Northern India Tiles Corporation for the crazy mosaic flooring on the terrace.

(e) Hair cracks usually appear due to severity of climate and variations in temperature.

(f) Hair cracks do not normally shake the confidence of any one. In any case, the hair cracks are immediately treated with cement mortar and lime putty.

(g) As there are no lapses as such, no action is called for.

#### Displaced Persons in Madhya Pradesh

370. Shri J. P. Jyotishi: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the number of displaced persons from East and West Pakistan resettled

in the different districts of the Madhya Pradesh so far;

(b) the number of families whose claims have been paid up so far;

(c) the amount paid in (i) cash and (ii) kind; and

(d) how many claims and of what amount are yet to be paid?

The Parliamentary Secretary to the Minister of Rehabilitation and Minority Affairs (Shri P. S. Naskar): (a) The number of displaced persons settled in the different districts of Madhya Pradesh is not readily available. The number of claimant displaced persons who have settled in Madhya Pradesh and have filed compensation applications is 26,277.

(b) Upto 30th September, 1957, payment has been made to 14,619 claimants.

(c) The break up of the amount paid upto 30th September, 1957 is as follows:—

(i) by cash .. Rs. 2,21,55,097/-

(ii) by transfer of Rs. 36,77,235/-

(iii) by adjustment of public dues. Rs. 1,15,27,818/-

(d) The number of claimants who have yet to be paid is 11,658. Approximate amount payable to them is Rs. 2,90,00,000/-.

#### Goan Recruits

371. Shri Shree Narayan Das: Will the Prime Minister be pleased to state:

(a) whether it is a fact that eleven Goan recruits, including a Portuguese soldier after having deserted their posts sought asylum in India in the month of September last; and

(b) if so, whether they have made any statement about the circumstances in which they did so?